

August, 1968 to 31st October, 1968 on all the Railways in the country.

(b) the number of persons killed and injured as a result of these accidents separately;

(c) estimated loss of property in each accident;

(d) the amount of compensation paid to the next of kins and sufferers; and

(e) the steps taken or proposed to be taken in each case ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) During the period 1-8-1968 to 31-10-1968, there were 220 train accidents in the categories of collisions, derailments, trains running into road traffic at level crossings and fires in trains on the Indian Government Railways.

(b) In these accidents, 42 persons were killed and 222 injured.

(c) The cost of damage to railway property was estimated at approximately Rs. 28,97,282.

(d) No compensation has been paid as yet, but some claims are under consideration and under process.

(e) Inquiries are held into all railway accidents and in the light of findings and recommendations necessary steps are taken to prevent recurrence of similar accidents. As inquiries held into railway accidents reveal that failure of railway staff is the largest single factor responsible for causing accidents, a four-pronged safety drive, educative, psychological, punitive and technological has been going on to arouse the safety consciousness of the staff and to prevent accidents.

HOLD-UP OF 228 DOWN CHHITAUNI GORAKHPUR PASSENGER TRAIN

233. **SHRI YASHPAL SINGH :**

SHRI ONKAR LAL BERWA :

Will the Minister of RAILWAYS be pleased to refer to the reply given to Short Notice Question No. 15 on the 29th August 1968 regarding hold-up of 228 Down Chhitauni-Gorakhpur Passenger Train and state :

(a) whether the investigations have since been completed; and

(b) if so, whether a copy of the investigation report will be laid on the Table ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) A copy of the Police Investigation Report is laid on the Table of the House. [Placed in Library. See No. LT-2051/68].

RAILWAY LINE FROM GOHANA TO PANIPAT

234. **SHRI YASHPAL SINGH :**

SHRI ONKAR LAL BERWA :

Will the Minister of RAILWAYS be pleased to state :

(a) the further progress so far made in the restoration of remaining part of railway line from Gohana to Panipat; and

(b) when this project will be taken in hand and the time by which it is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). The Rohtak-Gohana section of the Rohtak-Gohana-Panipat line was restored in 1958. This section, since its restoration, continues to remain unremunerative due mainly to unrestricted competition from the road services. In view of the losses which are continued to be incurred on the operation of the Rohtak-Gohana portion and also due to the well organised road transport that serves the area, the restoration of the Gohana-Panipat section cannot be considered at present, particularly as there is a heavy demand for many other urgent projects and the resources available with the Railways are very limited.

GRANT OF EXPORT INCENTIVES

235. **SHRI MEETHALAL MEENA :** Will the Minister of COMMERCE be pleased to state :

(b) whether it is a fact that certain exporters who had entered into export commitments before devaluation, but did not effect any exports at all, have been granted export benefits under the schemes prevalent prior to devaluation;

(b) if the reasons therefor; and